

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:2646
ANSWERED ON:25.11.2010
GOVERNMENT COUNSELS
Thomas Shri P. T.

Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether there is any monitoring mechanism to evaluate the performance of Central Government Standing Counsels appearing in various cases of the Government; and

(b) if so, the details thereof?

Answer

MINISTER OF LAW AND JUSTICE (DR. M.VEEAPPAMOILY)

(a) to (b): incharge (Litigation) of the respective courts monitors the performance of the counsel borne on the panels.